

TABLE 95: STATE-WISE RIDF SANCTION AND DISBURSEMENTS

(As on 31 March 2024)

(₹ Crore)

State/Union Territory	Total Tranches [I- XXIII]*			Tranche XXIV		
	No. of Projects Sanctioned	Amount Sanctioned	Cumulative Disbursement	No. of Projects Sanctioned in Current Tranche	Amount Sanctioned in Current Tranche	Cumulative Disbursement in Current Tranche
Andhra Pradesh	31,386	21,218	18,227	1,637	1,296	1,023
Arunachal Pradesh	190	1,799	1,633	43	342	288
Assam	4,511	5,952	5,460	329	1,398	1,340
Bihar	13,431	15,201	13,055	513	1,632	1,216
Chattisgarh	11,068	7,853	6,406	292	1,144	898
Goa	240	1,522	1,425	1	156	60
Gujarat	56,925	24,281	22,216	3	2,424	2,355
Haryana	4,933	6,671	5,623	1,405	1,299	1,084
Himachal Pradesh	8,680	6,732	6,106	203	540	489
Jammu & Kashmir	5,336	5,941	5,651	179	453	387
Jharkhand	8,439	11,178	9,799	81	1,509	1,311
Karnataka	33,242	12,672	11,427	962	789	718
Kerala	6,452	9,331	7,816	123	727	584
Madhya Pradesh	4,219	21,502	18,382	30	2,237	1,846
Maharashtra	31,796	14,686	12,349	323	2,161	1,946
Manipur	3,023	633	480	0	0	0
Meghalaya	835	1,045	1,003	91	211	200
Mizoram	566	1,060	950	106	165	141
Nagaland	1,048	700	572	966	18	18
Odisha	1,60,981	20,008	18,355	12,010	2,474	2,121
Puducherry	309	638	469	3	18	3
Punjab	22,874	8,567	6,961	86	474	405
Rajasthan	44,256	21,054	18,400	3,089	1,684	1,517
Sikkim	1,241	610	580	63	37	37
Tamilnadu	38,457	19,991	18,834	1,183	2,185	2,116
Telangana	4,250	3,842	3,343	123	1,325	1,077
Tripura	2,318	2,335	1,983	219	152	149
Uttar Pradesh	55,321	23,146	21,320	1,908	1,610	1,546
Uttarakhand	4,887	7,856	7,083	402	671	598
West Bengal	59,488	16,592	13,411	290	1,263	981
Total	6,26,214	2,94,683	2,59,357	26,663	30,394	26,453

*: Represents the cumulative number for projects, sanctions and disbursements.

.: Not Applicable.

TABLE 95: STATE-WISE RIDF SANCTION AND DISBURSEMENTS (Contd.)

(As on 31 March 2024)

(₹ Crore)

State/Union Territory	Tranche XXV			Tranche XXVI		
	No. of Projects Sanctioned in Current Tranche	Amount Sanctioned in Current Tranche	Cumulative Disbursement in Current Tranche	No. of Projects Sanctioned in Current Tranche	Amount Sanctioned in Current Tranche	Cumulative Disbursement in Current Tranche
Andhra Pradesh	868	1,198	1,042	14,297	1,794	1,665
Arunachal Pradesh	21	299	199	21	348	278
Assam	488	1,010	933	534	1,149	1,100
Bihar	1,006	1,643	1,313	939	2,400	2,055
Chattisgarh	872	1,039	881	584	1,349	949
Goa	1	89	89	8	344	264
Gujarat	4,357	2,510	2,349	23	2,990	2,759
Haryana	55	1,295	825	389	1,130	1,011
Himachal Pradesh	441	764	634	249	842	626
Jammu & Kashmir	139	463	263	170	787	346
Jharkhand	220	1,868	1,479	183	2,026	1,824
Karnataka	4,345	825	781	172	1,076	1,036
Kerala	91	550	348	94	535	327
Madhya Pradesh	134	2,461	2,258	11	2,758	2,325
Maharashtra	314	2,082	1,979	443	1,309	1,056
Manipur	1	69	69	572	139	103
Meghalaya	147	205	176	98	210	144
Mizoram	125	94	84	121	266	93
Nagaland	66	21	21	66	28	18
Odisha	1,938	2,574	2,386	2,611	3,234	2,677
Puducherry	0	0	0	12	55	54
Punjab	223	594	550	176	564	428
Rajasthan	1,684	1,552	1,489	1,237	1,687	1,496
Sikkim	1	35	35	16	51	41
Tamilnadu	1,183	2,243	2,091	3,301	2,413	2,116
Telangana	125	1,050	879	282	1,140	916
Tripura	98	222	210	3,175	304	256
Uttar Pradesh	465	1,602	1,460	351	1,709	1,246
Uttarakhand	217	561	484	194	430	377
West Bengal	3,724	1,234	1,092	2,284	1,695	1,293
Total	23,349	30,152	26,397	32,613	34,762	28,879

TABLE 95: STATE-WISE RIDF SANCTION AND DISBURSEMENTS (Contd.)

(As on 31 March 2024)

(₹ Crore)

State/Union Territory	Tranche XXVII			Tranche XXVIII		
	No. of Projects Sanctioned in Current Tranche	Amount Sanctioned in Current Tranche	Cumulative Disbursement in Current Tranche	No. of Projects Sanctioned in Current Tranche	Amount Sanctioned in Current Tranche	Cumulative Disbursement in Current Tranche
Andhra Pradesh	679	2,766	1,823	37	2,578	1,407
Arunachal Pradesh	65	454	305	37	404	173
Assam	699	2,100	1,734	3,093	2,989	1,776
Bihar	360	3,130	2,450	914	2,404	1,094
Chattisgarh	2,300	1,641	990	2,750	1,784	1,212
Goa	7	506	390	13	584	282
Gujarat	30	3,246	2,634	37	3,597	1,961
Haryana	279	1,887	1,097	134	1,889	1,280
Himachal Pradesh	207	1,133	717	175	912	405
Jammu & Kashmir	421	1,542	829	292	1,395	469
Jharkhand	63	2,305	1,469	101	2,146	1,104
Karnataka	106	2,084	1,712	280	1,979	894
Kerala	96	663	259	73	709	205
Madhya Pradesh	4	3,036	2,566	121	3,615	2,587
Maharashtra	392	1,513	1,057	468	1,728	642
Manipur	607	203	142	14	208	129
Meghalaya	186	250	149	48	257	116
Mizoram	306	311	191	143	247	73
Nagaland	32	6	6	56	23	13
Odisha	5,390	4,013	2,837	3,285	3,550	2,465
Puducherry	1	19	4	67	116	79
Punjab	338	823	522	460	920	500
Rajasthan	2,286	2,760	2,131	2,361	2,417	1,639
Sikkim	13	145	80	44	174	59
Tamilnadu	1,930	2,892	2,303	1,495	3,116	1,578
Telangana	254	1,513	1,093	82	1,340	555
Tripura	15,511	410	360	407	497	324
Uttar Pradesh	965	1,915	1,492	821	2,681	1,844
Uttarakhand	304	532	456	298	778	472
West Bengal	2,748	2,084	1,717	2,099	2,200	1,418
Total	36,579	45,881	33,517	20,205	47,238	26,753

TABLE 95: STATE-WISE RIDF SANCTION AND DISBURSEMENTS (Concl'd.)

(As on 31 March 2024)

(₹ Crore)

State/Union Territory	Tranche – XXIX		
	No. of Projects Sanctioned in Current Tranche	Amount Sanctioned in Current Tranche	Cumulative Disbursement in Current Tranche
Andhra Pradesh	329	2,608	697
Arunachal Pradesh	52	484	151
Assam	735	3,229	998
Bihar	724	2,496	792
Chattisgarh	197	1,778	1,046
Goa	14	554	235
Gujarat	5	4,042	1,865
Haryana	211	1,883	445
Himachal Pradesh	154	919	299
Jammu & Kashmir	296	1,453	386
Jharkhand	260	2,352	801
Karnataka	282	2,013	354
Kerala	52	715	143
Madhya Pradesh	6	3,821	1,098
Maharashtra	310	1,456	351
Manipur	11	140	42
Meghalaya	109	206	62
Mizoram	149	256	0
Nagaland	42	47	26
Odisha	490	3,627	1,828
Puducherry	9	97	21
Punjab	174	923	329
Rajasthan	1,256	2,479	1,074
Sikkim	22	118	5
Tamilnadu	1,409	3,262	800
Telangana	271	1,449	522
Tripura	351	1,051	347
Uttar Pradesh	1,498	3,549	1,612
Uttarakhand	407	904	402
West Bengal	1,190	2,207	852
Total	11,015	50,116	17,585

-: Not Available.

Notes: 1. Cumulative sanctions and disbursements for Telangana pertains from Tranche XX onwards, data till Tranche XIX is combined with Andhra Pradesh.

2. Tranche I to XXIII are closed, further disbursements may happen in ongoing Tranches (Tranche XXIV to XXIX).

Source: NABARD Annual Statistical Statements 2023-24, National Bank for Agriculture and Rural Development (NABARD).